

enquired *inter alia* whether a land measuring 28.22 acres in village Nangal Raya, New Delhi, had been in possession of the Defence Ministry since 1942, and the time by which Government would pay the rental compensation to the land owners

2. In the answer given to the question it was stated that an area of 9.83 acres of land situated in village Nangal Raya of Delhi was requisitioned in the year 1943 and was still so held. Another area of 18.39 acres partly in village Nangal Raya and partly in village Tihar, was held on hire by the Ministry of Defence. In reply to the enquiry regarding payment of rental compensation it was stated that rental had been paid to the land owners upto 31st Dec. 1970. Rental for the period ending 31-12-71 was likely to be paid by end of September 72. Rental for the period ending 31-12-72 would be due for payment on or after 31-12-72, and was being assessed in consultation with the Deputy Commissioner, Delhi.

3. The above information related to the land which the Ministry of Defence have held on hire. The position in regard to the payment of compensation for the requisitioned land, which was inadvertently omitted from the main answer, is explained in the succeeding paragraph.

4. Compensation to the owners of 9.83 acres of requisitioned land was paid upto 10-6-46. Compensation for the period 11-6-46 to 11-6-55 was offered to the owners but they did not come forward to receive the same. The amount is now kept in revenue deposit. The compensation upto date will be paid promptly if the owners agree to accept the same.

5. The delay in making this correction is due to the fact that the Answer which is sought to be corrected was given on the 1st September 1972, and the House adjourned *sine die* shortly thereafter. Subsequently, some time has been taken in completing the administrative processes involved.

CORRECTION OF ANSWER TO USQ NO. 682 DATED 3-8-1972 RE. PRODUCTION IN NEYVELI LIGNITE CORPORATION

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN): The production figure of 3.31 million tonnes in respect of lignite for the year 1970-71 appearing in part (a) of the Question to be read as 3.39 million tonnes. The discrepancy in the production figure of lignite sought to be corrected occurred due to a printing error in the 15th Annual Report of the Neyveli Lignite Corporation for the year 1970-71 (English Version) which came to notice much later.

12.02 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

UNPRECEDENTED FLOODS IN TAMIL NADU

SHRI G. VISWANATHAN (Wandiwash): I call the attention of hon Minister of Irrigation and Power to the following matter of urgent public importance and request that he may make a statement thereon:

"Recent unprecedented floods in Tamil Nadu causing heavy damage to property and the death of about one hundred persons."

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): A severe cyclonic storm with an inner core of hurricane force wind (118 km per hour and more) hit the Tamil Nadu coast near Cuddalore at 5 A.M. on December 6. After crossing the coast, it weakened into a depression and moved across the Peninsula and emerged into the Arabian Sea off Mysore-Kerala coast on December 8. Under the influence of the storm, very heavy rainfall ranging from 10 to 36 cms was recorded at a number of places in Tamil Nadu between December 5 and December 10.

The heavy rains and consequent floods in various rivers affected areas in the districts of Chingleput, South